

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item No.11  
IA No.108/2022  
And  
CP(IB) No.43/Chd/Pb/2019  
Under Section 9 & 60(5), IBC 2016**

**In the matter of:-**

|                                  |                                    |
|----------------------------------|------------------------------------|
| Accurate Auto Products Pvt. Ltd. | ...Petitioner-operational creditor |
| Vs.                              |                                    |
| Osha Tools Pvt. Ltd.             | ...Respondent-corporate debtor     |

**Present:**

None for the parties

**IA No.108/2022 And CP(IB) No.43/Chd/Pb/2019**

As a matter of indulgence last opportunity is granted to the learned counsel for the parties to appear failing which the matter will be decided as per material available on record. Let the matter be listed on 24.03.2023.

**Sd/-**  
(Subrata Kumar Dash)  
Member (Technical)

**Sd/-**  
(Harnam Singh Thakur)  
Member (Judicial)

March 07, 2023  
DS